GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 285

TO BE ANSWERED ON THE 18th July, 2017

e-Portal System

285. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has introduced e-portal system for sale of medicines online and if so, the details thereof;
- (b) whether it is true that All India Medical Association has resorted to agitation across the country in protest of the e-portal system of sale of medicines and if so, the reasons therefor; and
- (c) the remedial measures taken/being taken by the Government to redress the problems of the All India Medical Association?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a): No, Madam.
- (b): The Government has issued a notice seeking public comments on regulation of sale of drugs including introduction of an electronic platform for regulation of sale of drugs in the country before finalizing the policy in this regards. In response to the notice, comments have been received from various stakeholders including associations of chemists and druggists. In protest, All India Organisation of Chemists and Druggists had called for a one day bandh on 30.05.2017.
- (c): All final decisions of the Government are taken keeping in mind the interest of all the stakeholders.